## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL. BENGALURU BENCH, BENGALURU HELD ON 03-02-2017

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

: Ep 284/16

**PETITION NUMBER** 

NAME OF THE PETITIONER (S)

: TP 128/17 : MANOT MASZARENHAS ETERNITY DEVELOPERS PUT. LTD.

NAME OF THE RESPONDENT (S)

UNDER SECTION

433(e), (f).

S.NO. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

PHONE NUMBER

REPRESENTATION BY WHOM

L'ourph

Rans, Hit's

Advocate

Shri Ranjith K.S., Advocate appearing for the Petitioner is present. He is directed to file 2 sets of copies and to comply with relevant Rules under I & B Code and also to serve notices on the respondents after collecting it from the Registry.

Time granted till 28.03.2017.

MEMBER (J)

MEMBER (T)